

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-131
IB-3345(ND)/2019

IN THE MATTER OF:

Prashant Jain

Vs.

Supertech Township Project Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 18.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Prashant Jain, Advocate

For the Respondent/CD : Mr. Satish Rai, Advocate

For the Intervener :

ORDER

Counsels for both the sides are present. The Counsel for the Financial Creditor prayed for time to seek fresh instructions from his client.

List the matter on 10.03.2021.

- sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)